

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL, HYDERABAD BENCH, HELD ON 10.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE**

<b>TRANSFER PETITION NO.</b>	TP No.28/HDB/2016
<b>COMPANY PETITION/APPLICATION NO.</b>	IA No.205/2019 in CP No.53/ 2008
<b>NAME OF THE COMPANY</b>	Vision Broadband Services Pvt Ltd & (03) Others
<b>NAME OF THE PETITIONER(S)</b>	SY Sri Kumar
<b>NAME OF THE RESPONDENT(S)</b>	Vision Broadband Services Pvt Ltd & (03) Others
<b>UNDER SECTION</b>	397/398

**Counsel for Petitioner(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>

**Counsel for Respondent(s):**

<b>Name of the Counsel(s)</b>	<b>Designation</b>	<b>E-mail &amp; Telephone No.</b>	<b>Signature</b>

**ORDER**

IA No.205/2019

1. Mr. V.B. Raju, counsel for R1 – R3 appeared through video conference.
2. No representation on behalf of the Applicant.
3. Counsel for R1 – R3 prayed time for filing counter. At his request, time is enlarged with a direction to furnish copy of the same to the other side on or before next date of hearing.
4. Put up the matter on 03.12.2020.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL